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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 02.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Exclusive Capital Ltd. & Ors.	Apoorv Agarwal	Sidhant Kumar
	No. 166 of 2025	Vs.		Ekssha Kashyap R1&2
		Kanta Agarwala & Anr.		
	Part Heard			
2.	Comp. App. (AT)	Satya Prakash Bagla & Anr.	NPS Chawla	Anushka Shah
	No. 161 of 2024	Vs.		Manyaa chandok- R1,2
	& I.A. No. 3701,	Mrs. Kanta Agarwala & Ors.		Dhruv Chawla
	3702, 3703, 3852,			Ayush A Karl P- R5
	4305, 5932 of			Dhruv Chawla- R6
	2024			Shikar Gupta- R10
	(With Defects)	With		Samaya Khanna- R9
3.	Comp. App. (AT)	Johnson Kallarachal Abraham	Aditya Rathee	Sandeep Sethi
	No. 162 of 2024	Vs.		Eksha Kashyap- R2&3
	& I.A. No. 3718,	Exclusive Capital Ltd. And Ors.		Karl PRustomkhan R6
	3719, 3720 of			Aadhya Shrotriya- R7
	2024			Samaya Khanna-R8,10
	(With Defects)	With		
4.	Contempt Case	Satya Prakash Bagla & Anr.	Sidhant Kumar	Anirudh Sharma
	(AT) No. 17 of	Vs.		Sonali
	2024 in Comp.	Kanta Agarwala & Ors.		Sidhant Kumar
	App. (AT) No.			Sidharth Luthra
	161 of 2024			Dhurv Chawla
				Sambit Nanda
5.	Comp. App. (AT)	Exclusive Capital Ltd. & Ors.	Apoorv Agarwal	Siddhant Kumar
	No. 112 of 2025	Vs.		Manyaa Chandok-
		Kanta Agarwala & Anr.		R1&2